

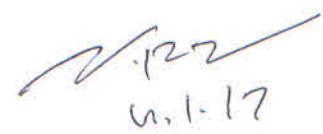
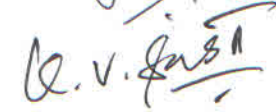
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 04-1-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

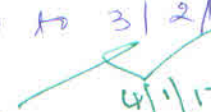
APPLICATION NUMBER : CP 35/07
PETITION NUMBER : TP 04/16
NAME OF THE PETITIONER(S) : K-Rajeev
NAME OF THE RESPONDENT(S) : Ms-Chamundeswari Studios & Lab
Pvt Ltd & 4 ors.
UNDER SECTION : 387/388

S.NO.	NAME(IN CAPITAL)	DESIGNATION	SIGNATURE
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1.	K. VENKATRAMANI	Counsel for R-5	 u. 1. 17
2.	ANANT MERATHIA	Counsel for R1-R4	
3.	K. V. Satish	Adv. for Petitioner.	

ORDER

Counsel for petitioner is present. IA 36/16 is taken up today. Counsel for Respondent is directed to file his objections. Counsel for Respondent reported that this is an old matter and ^{that} previously also CLB directed that the main petition should be taken up for hearing and ^{that} the petitioner is in the habit of filing IAS ~~application~~ one after another and that the main petition is getting delayed for disposal. Tribunal made it clear that it will be hearing both main petition and the IA 36/16 at a time and decide the matter.
Posted to 31/2/2017.


Member (J)


Member (T)